

receipt at a drilling jack up rig, some operational problems for a short period that affected the leading of tankers and a temporarily lower offtake of crude oil by the refineries due to a sharp but temporary variation in the quality of crude oil.

(c) Yes, Sir.

(d) It is planned to install 19 platforms during the year 1982-83. The target of oil production for the year has been fixed at 12.11 million tonnes

#### Expansion of capacities of refineries

644. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the four refineries in India propose to expand their capacity and also to instal secondary processing facilities with the assistance of \$200 million loan from the World Bank; and

(b) if so, what are the details regarding sharing of this loan facility by these refineries?

THE MINISTER OF RAILWAYS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The details are as follows:

(Million)

- |   |      |
|---|------|
| (i) Bharat Petroleum Corporation Ltd., Bombay.  | \$45 |
| (ii) Cochin Refineries Limited, Cochin.   | \$35 |
| (iii) Hindustan Petroleum Corp. Ltd., Bombay.   | \$45 |
| (iv) Madras Refineries Limited, Madras.   | \$45 |
| (v) Additional energy saving and pollution control measures in the refineries, including refineries other than these mentioned above. | \$30 |

#### Medical representatives

645. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 2268 give in the Rajya Sabha on the 22nd March, 1982 and state:

(a) whether the vacancy situation in respect of appointments to the post of Medical Representatives (Trainee) has since been analysed by the IDPL authorities; and

(b) if not, what are the reasons for the delay and by when the posts of Medical Representatives (Trainee) are proposed to be filled up?

THE MINISTER OF RAILWAYS (SHRI P. C. SETHI): (a) and (b) Yes Sir. Appointment letters to candidates selected for the post of Medical Representatives (Trainee) have been issued in those Regions where the vacancies exist.

#### Drug formulations

646. SHRI ARVIND GANESH KULKARNI:

SHRI SURESH SHAMRAO

KALMADI:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that about 93 per cent of formulations of drugs in the market are in the hands of giant multinationals;

(b) whether Government are considering any steps to ease the drug in-

dustry from the clutches of multi-nationals; and

(c) if so, what progress has been made in this direction?

THE MINISTER OF RAILWAYS  
(SHRI P. C. SETHI): (a) No, Sir.

(b) and (c) Steps taken by Government as part of the Drug Policy, to channelise the activities of foreign drug companies in accordance with national priorities, apart from reduction of their foreign equity under the Foreign Exchange Regulation Act, are indicated below:

(i) Foreign companies are eligible for industrial licences only for bulk drugs from the basic stake involving high technology and intermediates therefor.

(ii) No foreign drug company is eligible for industrial licence for drug formulations not linked with manufacture of bulk drugs of high technology from basic stages.

(iii) List of bulk drug which are open to (a) Public Sector; (b) Indian Public Sector and (c) all Sectors have been drawn up. Foreign drug companies are considered for issue of industrial licences only for drugs in category (c) and even then, other things being equal the order of priority would be the public sector, Indian sector and last, the foreign sector.

(iv) Instructions have been issued to all State Drug Controllers that foreign companies should not be given any new loan licences. The turnover of the foreign companies based on existing loan licences will not be treated as Appendix-I activity but purely as trading activity.

(v) Foreign companies will not be eligible for any industrial licences for household remedies.

(vi) The Small Scale Sector will be a prohibited area for foreign companies.

### Essential Drugs

647. SHRI ARVIND GANESH  
KULKARNI:

SHRI SURESH SHAMRAO  
KALMADI:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that production of Anti-T.B., Anti-malaria, Anti-leprosy, Anti-dysentery and Anti-Phylarials drugs is farshort of their installed capacities;

(b) if so, what are the reasons therefor; and

(c) what steps are being taken by Government to increase the production of these drugs in order to meet the demands in the country?

THE MINISTER OF RAILWAYS  
(SHRI P. C. SETHI): (a) Information on installed capacities for these drugs is not readily available. But the production of a majority of the monitored bulk drugs in these categories in the organised sector have gone up in 1981-82 compared to the previous year.

(b) The production of bulk drugs in this country would have been still higher but for reasons like non-availability of inputs like raw materials, power, water etc., lack of market demand, availability of cheaper imported drugs, out dated technologies and labours unrest.

(c) The following steps are being taken to increase the production of these drugs in order to meet the demands in the country:—

(i) Specific instances of non-availability of inputs are looked into promptly and remedial action taken.

(ii) Additional capacities are being approved through issue of Letters of Intent and Industrial Licences whenever necessary for production of these drugs.